

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BATHINDA.

PUBLIC NOTICE

In pursuance of advertisement made earlier in the newspapers "The Tribune (English Edition)" and " Daily Chardikala" dated 1.12.2016, for filling up the posts of Process Server and Peon, lying vacant in Sessions Division, Bathinda, interview will be conducted of the eligible candidates from 12.01.2017 to 23.01.2017, as per schedule detailed below:-


Schedule for interview of both the posts of Process Servers and Peons

Date	Candidate starting their name with alphabet
12.01.2017	A to B
16.01.2017	C to G
17.01.2017	H to J
18.01.2017	K to M
19.01.2017	N to R
20.01.2017	S
23.01.2017	T to Z

The eligible candidates are required to report in the office of the undersigned at 9.30 a.m. sharp on the day of interview alongwith original certificates.

Test for the post of Clerk(Adhoc) is to be held on 22.01.2017(Sunday) at DAV College and DAV School, Bibi Wala Road, Bathinda. The candidates are required to report at DAV College and DAV School, Bathinda on 22.01.2017 at 10.30 am sharp.

The candidates can also visit website of this office i.e. www.ecourts.gov.in/bathinda/history, for information.


(Paramjeet Singh)
District & Sessions Judge,
Bathinda.


Endst.No. 3686/

Dated 2-1-17/

Copy forwarded to:-

1. All the District & Sessions Judges in the State of Punjab;

2. All the Judicial Officers in this Sessions Division for getting the same displayed on the notice board of their respective courts.
3. The Employment Generation & Training Officer, Employment Exchange, Bathinda;
4. ✓ The Advertising Manager, The Tribune (English Edition), Chandigarh and Daily Chardikala, Patiala, with the request to publish the above mentioned Public Appointment Notice in the newspaper and send the copy of Newspaper alongwith bill, to this office, at the earliest.
5. Daftri of this Office with the direction to affix the Public Notice on the Notice Board of this office.


District & Sessions Judge,
Bathinda.